

GOVERNMENT OF INDIA
MINISTRY OF SKILL AND DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION No. 2326
ANSWERED ON 03.08.2026

PROMOTION OF APPRENTICESHIP AND DBT SUPPORT

†2326 SMT. SANJNA JATAV:
SHRI. BHARTRUHARI MAHTAB:
SHRI. BALABHADRA MAJHI:
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
SMT. MALA RAJYA LAXMI SHAH:
SHRI. ANUP SANJAY DHOTRE:
SHRI. MAHENDRA SINGH SOLANKY:
SHRI. CHINTAMANI MAHARAJ:
SHRI. KRISHNA PRASAD TENNETI:
SHRI. KHAGEN MURMU:
SHRI. PRATAP CHANDRA SARANGI:
SHRI. NABA CHARAN MAJHI:
SHRI. BIDYUT BARAN MAHATO:
SHRI. DINESHBHAI MAKWANA:
DR. VINOD KUMAR BIND:
DR. NISHIKANT DUBEY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of steps taken by the Government to strengthen collaboration with the industries, MSMEs and technology companies for providing industry-aligned skill training across the country, State/UT-wise including the initiatives undertaken in Bharatpur, Nabarangpur and Dewas-Shajapur Lok Sabha Constituencies;

(b) whether the Government has taken measures to promote and expand apprenticeship training under the National Apprenticeship Promotion Scheme (NAPS), and if so, the details thereof, including its implementation in the said Constituencies, sector and district-wise;

(c) whether Direct Benefit Transfer (DBT) support is being provided to apprentices under NAPS-2 and, if so, the details of number of beneficiaries along with financial assistance released to them from the said Constituencies, districts and Madhya Pradesh; and

(d) the details of the specific initiatives taken/being taken by the Government to increase participation of women in apprenticeship training and expand apprenticeship opportunities in manufacturing, engineering, logistics, agriculture-processing and service sectors, and established skill development and apprenticeship centres across the country and the said State and Constituencies?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) In order to strengthen collaboration with industries, MSMEs and technology companies for providing industry-aligned skill training across the country, including Bharatpur, Nabarangpur and Dewas- Shajapur Lok Sabha constituencies, the following specific steps have been taken by MSDE:

- i. National Council for Vocational Education and Training (NCVET) has been set up as an overarching regulator establishing regulations and standards to ensure quality in the Technical and Vocational Education and Training (TVET) space.
- ii. The Awarding Bodies recognized by NCVET are expected to develop the qualifications as per industry demand and map them with the identified occupations as per the National Classification of Occupations, 2015 and obtain industry validations.
- iii. 36 Sector Skill Councils (SSCs), led by industry leaders in the respective sectors, have been set up, which identify the skill development needs of respective sectors as well as to determine skill competency standards.
- iv. Directorate General of Training (DGT) under the aegis of MSDE is implementing Flexi MoU Scheme and Dual System of Training (DST), which are meant to provide training to ITI students in industrial environment as per their requirements.
- v. Under PMKVY, the new age/future skills job-roles have been specially aligned with Industry 4.0 requirements in areas like AI/ML, Robotics, Mechatronics, Drone Technology, etc. for upcoming market demand and industry requirements.
- vi. DGT has introduced new age /future skills courses under CTS to provide training in emerging areas such as 5G Network Technician, Artificial Intelligence Programming Assistant, Cyber Security Assistant, Drone Technician etc.
- vii. DGT has signed MoU with IT Tech companies like IBM, CISCO, Microsoft, AWS etc. to ensure industry linkages for the institutes at the state and regional levels. These partnerships facilitate the provision of technical and professional skills training in modern technologies.
- viii. The National Education Policy (NEP), 2020 envisages greater integration of vocational education with mainstream education and promotes seamless mobility between academic and vocational pathways. In line with this vision, the Apprenticeship Embedded Degree Programme (AEDP), developed in collaboration with UGC and AICTE, enables students enrolled in degree and diploma programmes to undertake apprenticeship training as an integral part of their curriculum. The programme enhances employability, promotes outcome-based learning, strengthens industry-academia linkages and facilitates acquisition of industry-relevant skills.
- ix. Kaushal Melas and Pradhan Mantri National Apprenticeship Melas (PMNAMs) are organised to facilitate placements and apprenticeship opportunities for the certified candidates.

(b) The Government of India launched the National Apprenticeship Promotion Scheme (NAPS) in August, 2016 with the objective of promoting apprenticeship training and increasing engagement of apprentices across the country. Since 2022-23, the scheme continues as NAPS-2.

Apprenticeship training is conducted in actual work environments using the training facilities available with participating establishments including MSMEs, enabling hands-on-learning and industry exposure.

To strengthen collaboration with industries, MSMEs and technology-driven companies, apprenticeship training is delivered through participating establishments under the provisions of the Apprentices Act, 1961. The scheme facilitates industry-led, on-the-job training through the National Apprenticeship Portal (www.apprenticeshipindia.gov.in), support from Regional Directorates of Skill Development & Entrepreneurship (RDSDEs), State Apprenticeship Advisers (SAAs) and empanelled Third Party Aggregators (TPAs). Further, Pradhan Mantri National

Apprenticeship Melas (PMNAMs) are organized regularly to promote apprenticeship opportunities and strengthen industry participation, including MSMEs.

The State/UT-wise details of apprentices engaged and participating establishments under NAPS-2 are placed at **Table-I of the Annexure**, while the corresponding details for the **Bharatpur, Nabarangpur, and Dewas–Shajapur Lok Sabha Constituencies** from FY 2022-23 to FY 2026-27 (up to June 2026) are placed at **Table-II of the Annexure**.

Under **NAPS-2**, the Government provides partial stipend support to eligible apprentices engaged by establishments. The Government's share of stipend support is limited to **25% of the stipend paid, subject to a maximum of ₹1,500 per month per apprentice**, which is disbursed directly into the bank account of the apprentice through the **Direct Benefit Transfer (DBT)** mechanism.

To expand apprenticeship opportunities, the Government has:

- Simplified apprenticeship engagement through the National Apprenticeship Portal;
- Promoted participation of industries and MSMEs;
- Introduced digital processing of contracts, and stipend support;
- Facilitated apprenticeship engagement through TPAs;
- Conducted PMNAMs for mobilization of youth and industry participation; and
- Expanded apprenticeship opportunities across the Optional Trades and Designated Trades.

Sector-wise and district-wise apprentices engaged in Bharatpur, Nabarangpur and Dewas-Shajapur Lok Sabha Constituencies under NAPS-2 from FY 2022-23 to FY 2026-27 (Upto June 2026) are placed at **Table-III of the Annexure**.

The number of unique establishments participating under NAPS-2 from FY 2022-23 to FY 2026-27 (Upto June 2026) across all sectors, across the country, the concerned State, and in Bharatpur, Nabarangpur and Dewas-Shajapur Lok Sabha Constituencies are placed at **Table-IV of the Annexure**.

(c) The details of apprentices benefited and stipend support disbursed under NAPS-2, including in **Madhya Pradesh** and district-wise in the **Bharatpur, Nabarangpur, and Dewas–Shajapur Lok Sabha Constituencies**, are placed at **Table-V and Table-VI of the Annexure**.

(d) To increase participation of women in apprenticeship training and expand apprenticeship opportunities across sectors, the **National Apprenticeship Promotion Scheme** encourages engagement of apprentices, including women, across diverse sectors such as manufacturing, engineering, logistics, agriculture and allied activities, food processing, retail, healthcare, tourism and hospitality, IT-ITeS, electronics and other service sectors.

The Government regularly organizes **Pradhan Mantri National Apprenticeship Melas (PMNAMs)** across the country, in one-third of the districts of each State every month, with a focus on mobilizing youth, including women candidates. Further, during stakeholder engagements with States, Regional Directorates of Skill Development and Entrepreneurship (RDSDEs), State Apprenticeship Advisers (SAAs), industries and Third-Party Aggregators (TPAs), special emphasis is placed on increasing the participation of women apprentices across sectors.

To enhance availability of apprenticeship opportunities, the **Apprentices Act, 1961** was amended in 2014 to introduce **Optional Trades**, enabling industries to design apprenticeship programmes aligned to their specific skill requirements.

The scheme also promotes safe, inclusive and conducive training environments for all apprentices including women apprentices. Under **Section 14 of the Apprentices Act, 1961**,

apprentices are covered by the relevant safety, health and welfare provisions applicable to workers under the **Factories Act, 1948** and the **Mines Act, 1952**, as applicable. Consequently, apprentices are entitled to workplace safety measures, welfare facilities and protective provisions similar to regular employees. In addition, apprentices are covered under the **Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 (POSH Act)**. Further, **Section 15 of the Apprentices Act, 1961** regulates working hours and leave provisions. Apprentices aged 18 years and above are trained during normal working hours of the establishment, while working hours for apprentices below 18 years are ordinarily restricted between **8:00 AM and 6:00 PM**, except where specifically permitted by the concerned Apprenticeship Adviser.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2326 ANSWERED ON 03.08.2026 REGARDING “PROMOTION OF APPRENTICESHIP AND DBT SUPPORT”

Table-I: State/UT-wise details of apprentices engaged and the number of establishments participating under NAPS-2 from FY 2022-23 to FY 2026-27 (Upto June 2026) are as under:

S.No.	State/UT	Apprentices Engaged	No. of Establishments
1.	Andaman And Nicobar Islands	557	26
2.	Andhra Pradesh	93,094	1,135
3.	Arunachal Pradesh	425	33
4.	Assam	35,057	692
5.	Bihar	27,924	685
6.	Chandigarh	5,574	183
7.	Chhattisgarh	23,300	339
8.	Delhi	92,956	898
9.	Goa	42,714	511
10.	Gujarat	3,84,790	9,279
11.	Haryana	3,05,235	5,687
12.	Himachal Pradesh	39,462	761
13.	Jammu And Kashmir	4,305	542
14.	Jharkhand	43,810	475
15.	Karnataka	3,72,196	2,790
16.	Kerala	59,020	1,846
17.	Ladakh	180	16
18.	Lakshadweep	37	2
19.	Madhya Pradesh	1,15,010	1,179
20.	Maharashtra	10,88,818	8,402
21.	Manipur	492	35
22.	Meghalaya	930	45
23.	Mizoram	464	27
24.	Nagaland	134	28
25.	Odisha	46,351	715
26.	Puducherry	15,002	252
27.	Punjab	77,054	1,106
28.	Rajasthan	95,061	1,145
29.	Sikkim	1,651	82
30.	Tamil Nadu	4,52,033	3,034
31.	Telangana	1,63,194	1,298
32.	The Dadra & Nagar Haveli and Daman & Diu	12,710	141
33.	Tripura	1,828	79
34.	Uttar Pradesh	3,38,200	6,925
35.	Uttarakhand	98,098	872
36.	West Bengal	1,22,655	1,380
	Total	41,60,321	45,332

Table-II: Details of apprentices engaged and number of establishments participating under NAPS-2 in Bharatpur, Nabarangpur and Dewas-Shajapur Lok Sabha Constituencies from FY 2022-23 to FY 2026-27 (Upto June 2026) are as under.

S.No.	State/UT	Apprentices Engaged	No. of Establishments
1	Bharatpur Lok Sabha Constituencies*	34,186	264
2	Nabarangpur Lok Sabha Constituencies	3,319	39
3	Dewas-Shajapur Lok Sabha Constituencies	14,012	106

* **Note:** The data available under NAPS-2 pertains to administrative districts and not to individual Parliamentary Constituencies. Since **Bharatpur Lok Sabha Constituency comprises Assembly segments from Bharatpur, and portions of Alwar districts**, constituency-wise segregation of apprenticeship data is not maintained under the scheme. Accordingly, the figures reported for **34,186 apprentices engaged across 264 establishments** have been compiled based on the available district-level data for **Bharatpur and Alwar districts**

Table-III: Sector-wise and district-wise apprentices engaged in Bharatpur, Nabarangpur and Dewas-Shajapur Lok Sabha Constituencies under NAPS-2 from FY 2022-23 to FY 2026-27 (Upto June 2026) are as under:

Sr.No.	Sectors	Bharatpur		Dewas-Shajapur			Nabarangpur		
		Alwar	Bharatpur	Dewas	Sehore	Shajapur	Koraput	Malkangiri	Nabarangpur
1	Aerospace & Aviation	2		1					
2	Agriculture	3		7	1				1
3	Apparel	2			190				1
4	Apparel Made-ups & Home Furnishing	29		14	1,304				
5	Automobile	862	23	194	14		173		2
6	Automotive	13,156	9	1,797	52	1	74	1	9
7	Banking, Financial Services & Insurance (BFSI)	116	30	85	36	34	24	2	22
8	Beauty & Wellness		1						
9	Capital Goods	1,296	3	97	46		6	4	3
10	Chemical	31		116					
11	Construction	168		18	13	2	3	2	7
12	Domestic Workers			2	6				
13	Electrical (Including New and Renewable Energy)	2,565	36	625	106	9	320	56	25
14	Electronics	7,231		300	14		31		
15	Fabrication	443	6	111	7		99	5	4
16	Food Processing	42	1	26	9				
17	Furniture & Fittings	338	2	73	53		246	16	

18	Gem & Jewellery	50							
19	Green Jobs	37		2					
20	Healthcare	12		5			3	3	1
21	Healthcare and Wellness	1							
22	Hydrocarbon	12	1	16					
23	Industrial Automation and Instrumentation	24		4					
24	Iron & Steel	268	9	31	10		23	51	51
25	IT-ITeS	203	20	333	63	16	43		22
26	Leather	286							
27	Life Sciences	489	1	1,114					
28	Logistics	692	3	37	354				
29	Management & Entrepreneurship and Professional Skills	381	4	38	21	2	20	2	15
30	Media & Entertainment	12		3					
31	Mining				1				
32	Paints & Coatings	1							
33	Plumbing	224		28			5		
34	Power	331	86	84	31	2	30	15	
35	Production and Manufacturing	2,524	31	535	281		1,383	23	8
36	Retail	216	62	154	3	3	121	2	97
37	Rubber	774		186					
38	Services including Repair and Maintenance	118		8			7		
39	Telecom	138	38	30	14	12	2		
40	Textile	315			5,160				
41	Tourism & Hospitality	426	2	3	63	2	31	11	214
	Total	33,818	368	6,077	7,852	83	2,644	193	482

Table-IV: The number of unique establishments participating under NAPS-2 from FY 2022-23 to FY 2026-27 (Upto June 2026) across all sectors, across the country, the concerned State, and in Bharatpur, Nabarangpur and Dewas-Shajapur Lok Sabha Constituencies are as under:

S.No.	State/Districts/constituency	No. of unique establishments engaging apprentices under NAPS-2
1	PAN India	45,332
2	Madhya Pradesh	1179
3	Odisha	715
4	Rajasthan	1145
5	Bharatpur Lok Sabha Constituency	264
6	Nabarangpur Lok Sabha Constituency	39
7	Dewas-Shajapur Lok Sabha Constituency	106

Table-V: Details of apprentices benefited and Govt. share of stipend amount disbursed through DBT under NAPS-2 in **Madhya Pradesh** are as under:

S. No.	State	No. of beneficiary Apprentices under NAPS-2	Govt. share of stipend amount disbursed through DBT (Rs in Crore)
1.	Madhya Pradesh	91,598	64.75

Table-VI: Details of apprentices benefited and Govt. share of stipend amount disbursed through DBT under NAPS-2 district-wise in **Bharatpur, Nabarangpur, and Dewas-Shajapur Lok Sabha Constituencies**, are as under:

Districts	No. of beneficiary Apprentices under NAPS-2	Govt. share of stipend amount disbursed through DBT (Rs in Crore)
Bharatpur Lok Sabha Constituencies	8,502	5.91
Alwar	5,384	3.87
Bharatpur	3,118	2.04
Nabarangpur Lok Sabha Constituencies	2,146	1.47
Koraput	1,134	0.63
Malkangiri	424	0.34
Nabarangpur	588	0.50
Dewas-Shajapur Lok Sabha Constituencies	6,796	5.18
Dewas	3,670	3.12
Sehore	1,866	1.13
Shajapur	1,260	0.93

Note: DBT-based stipend support under NAPS-2 commenced from July 2023.
